

the Yojana to the extent of Rs. 145 crores have been released to the various States/ Union Territories for its implementation.

(b) and (c). Yes, Sir. A review meeting to assess the progress of the scheme was recently held with the State Nodal Officers of NRY. Most of the States have already initiated measures for the effective implementation of this Scheme.

Plots for Jhuggi Dwellers

342. SHRI SHEO SHARAN VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of plots proposed to be developed to rehabilitate jhuggi dwellers in Delhi;

(b) the land acquired by the Delhi Development Authority for the scheme; and

(c) the time by which the scheme is likely to be completed?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). As per present estimates about 80,000 plots are proposed to be developed during the 8th Five year plan period. Land will not be acquired specifically for such plots and these will, as far as possible, be a part of integrated development.

Issue of SC/ST Certificates in Delhi

343. SHRI SHEO SHARAN VERMA: Will the Minister of WELFARE be pleased to state:

(a) the number of SC/ST certificates issued by the Delhi Administration during the last six months; and

(b) the average time taken to issue such a certificate?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The number of Scheduled Caste/Scheduled Tribe certificates issued by the Delhi Administration during the period from 1.9.89 to 28.2.90 are 17,226.

(b) The average time taken to issue a Scheduled Caste/Scheduled Tribe certificate is about 15 days.

[English]

Complaints against various Officials

344. SHRI BHAGEY GOBARDHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints received against various officials of the Ministry during the year 1989-90;

(b) the number of complaints on which action is still pending; and

(c) the steps taken to expedite the action on these complaint?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUFRAY): (a) 59 complaints have been received against various officials of the Ministry and the Dte. G.H.S. during the period from 1st January, 1990 to 28th February, 1990.

(b) Out of 59 complaints, 4 have been closed after investigation. The remaining 55 complaints are at various stages of investigation.

(c) All the Agencies/Investigating Officers have been asked to expedite reports/requisite information for taking further action on these complaints.